

Senior Medical Officers with 12 years of regular service in Group 'A' including 2 years as Senior Medical Officers to the post of Chief Medical Officer (2) treatment of Non-Practising Allowance as part of pay for allotment of general pool accommodation and (3) provision of Supertime Grade Posts for General Duty Sub-cadre and (4) enhancement of age of retirement. While action on above items was in progress, the Joint, Action Council of service Doctors Organizations submitted a charter of demands in April, 1989. As a result of discussions with JACSDO, a Memorandum of Settlement has been signed with them on 21.8.1989 in full and final settlement of all the pending demands of the doctors. It has been decided that the Non-Practising allowance will not be treated as part of pay for the purpose of allotment of General Pool accommodation. As regards other three items, these are covered by the Memorandum of Settlement dated 21.8.1989.

(b) Necessary orders were in the years 1987, 1988 and 1989.

(c) No, Sir.

(d) The doctors of Indian Systems of Medicine were not represented by the joint Action Council of Central Health Service and other Service Doctors Association.

Wage Board for Sugar Industry

171. SHRI L.K.ADVANI: Will the Minister of LABOUR AND LABOUR WELFARE be pleased to state :

(a) the recommendations made by the Wage Board for Sugar Industry in respect of minimum wages, D.A. rate, guaranteed minimum benefits, retention allowance and fringe benefits etc;

(b) the details of the recommendations accepted by Government ; and

(c) the reasons for rejection of the remaining recommendations?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). Recommendations made by the Wage Board for Sugar Industry are in the final stage of consideration and decision will be notified shortly.

Expert Group on Urban Poverty

172. SHRI L.K. ADVANI: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Planning Commission had constituted an Expert Group to analyse the nature, characteristics and dimensions of Urban Poverty and how to provide training and skill formation facilities and improved employment prospects for the Urban Poor;

(b) if so, when this Expert Group was formed and what was its composition;

(c) whether the Group has completed its examination; and

(d) if so, its findings and recommendations?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The Expert Group on Urban Poverty was constituted on 25th May, 1988. The composition of the group is as under:-